have constantly increased over the years. The details are given below:

| Women Police in States |        |          |           | All Women Police Stations |     |          |           |
|------------------------|--------|----------|-----------|---------------------------|-----|----------|-----------|
| Years                  | No.    | Increase | %Increase | Years                     | No. | Increase | %Increase |
| 2009                   | 56,667 |          |           | 2009                      | 342 |          |           |
| 2010                   | 66,153 | 9,486    | 16.74%    | 2010                      | 397 | 55       | 16.08%    |
| 2011                   | 71,756 | 5,603    | 08.47%    | 2011                      | 442 | 45       | 11.33%    |

Ministry of Home Affairs has also introduced The Criminal Law (Amendment) Bill, 2012 in the Parliament on 4th December, 2012. Some of the salient provisions of the bill regarding rape are:

- Substituting sections of Indian Penal Code by replacing the word 'rape' wherever it occurs by the words 'sexual assault', to make the offence of sexual assault gender neutral, and also widening the scope of the offence sexual assault.
- The punishment for sexual assault will be for a minimum of seven years which may extend to imprisonment for life and also fine for aggravated sexual assault, *i.e.*, by a police officer within his jurisdiction or a public servant/manager or person talking advantage of his position of authority etc. the punishment will be rigorous imprisonment which shall not be less than ten years which may extend to life imprisonment and also fine.
- The age of consent has been raised from 16 years to 18 years in sexual assault. However, it is proposed that the sexual intercourse by a man with own wife being sixteen years of age is not sexual assault.

(e) and (f) Regarding false registrations of rape cases the Ministry of Home Affairs has not received any report.

## Pending work of fencing along Indo-Bangla Border

2079. SHRI ISHWAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that due to land acquisition issues, the work of fencing of India-Bangladesh border in West Bengal is pending;

(b) if so, the facts and details thereof;

(c) whether due to improper fencing along India-Bangladesh border, the illegal migration, crimes and smuggling have increased; and

(d) if so, the concrete steps Government proposes to take to complete border fencing within the time line period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There are stretches to the extent of 101 km of border length approximately in West Bengal along Indo-Bangladesh border, where fencing work is pending due to land acquisition issues. However, efforts are being made by MHA/BSF for early acquisition of land for erection of border fencing wherever feasible.

(c) and (d) Due to porosity of border, there are instances of illegal migration and smuggling activities on Indo-Bangladesh border. However, all possible efforts are made to plug the gaps along Indo-Bangladesh Border, with the erection of fencing and installation of floodlights. As approved the above works were targeted to be completed by March, 2012. However, these works have spilled over.

## Diverting unclaimed human cadaver to medical colleges for study

## 2080. SHRI MANSUKH L. MANDAVIYA: SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what action has been taken by the Ministry on the communication received from Ministry of Health on the fact that there are a large number of unclaimed human cadaver found every day which if diverted to medical colleges for study purpose would be very helpful to medical colleges and it will also reduce burden on police department, as several times it has been observed that there are no claimants to claim these bodies and there is no proper infrastructure facilities to keep these bodies; and

(b) whether Ministry is going to take views of Ministry of Law and Justice and State Governments in this regard or Ministry has issued any advisory to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) Information is being collected and position will be laid on the table of the House.